NSTEP SERVICE

NSTEP web application provides better way for process management. Process is consumed & allocated to bailiff through web application.

Bailiff can deliver process by using NSTEP mobile app & update the final status of process.

Advantages of NSTEP



Transparent & Effective

Due to tracking of electonic processes the delivery system becomes more transparent and effective.





Citizens can get realtime status of process service on ecourts.gov.in, though SMS or automated mail service.

Improved Citizen Service



NSTEP gave power to litigant by supplying information. Once litigant knows outcome of service, subsequent delays get minimized by immediate corrective actions.



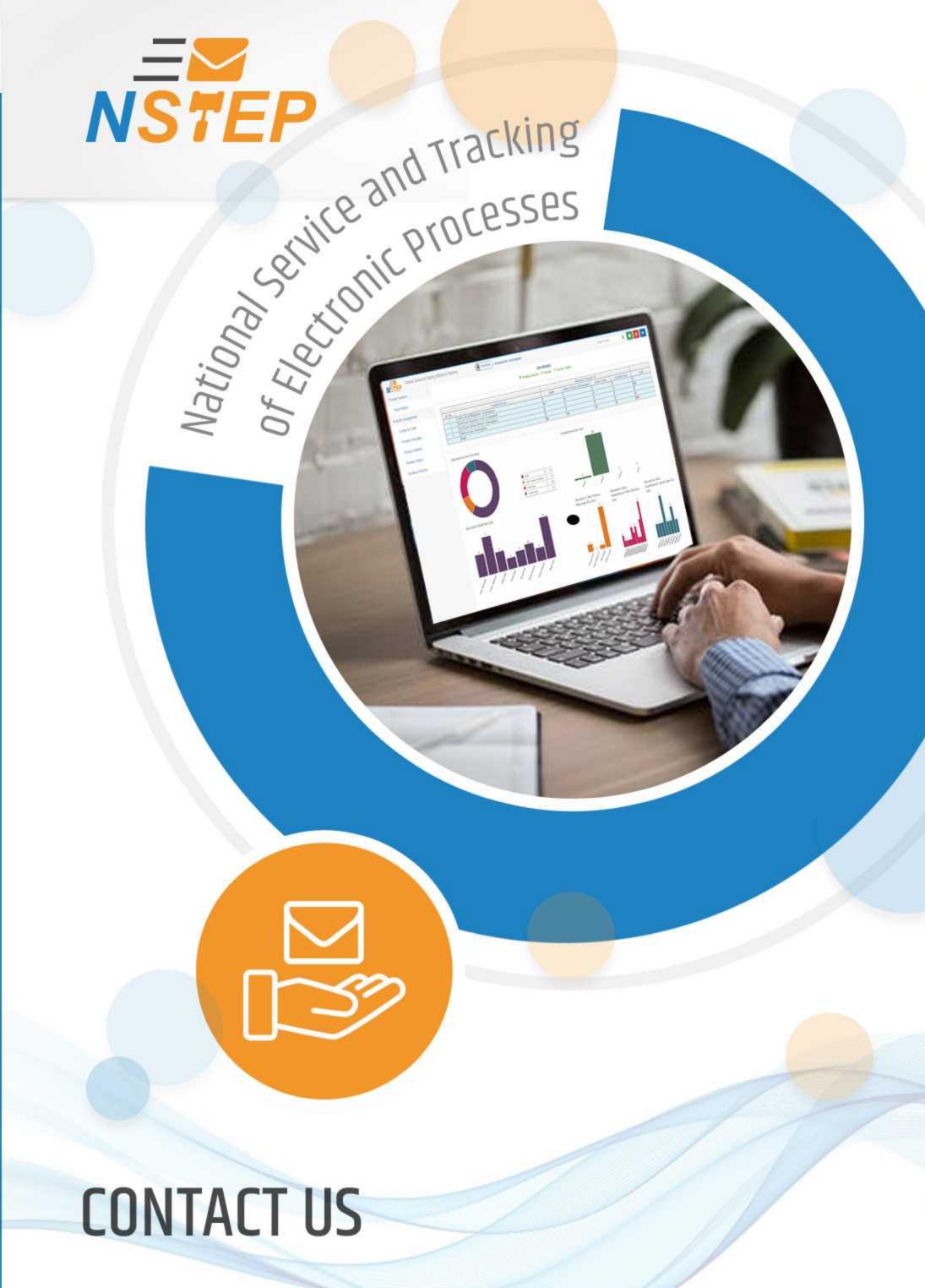
Improved Bailiff efficiency & Productivity

Bailiff can easily manage & deliver process with use of NSTEP app.





NSTEP web application is very useful for monitoring processes in respective Court establishments.





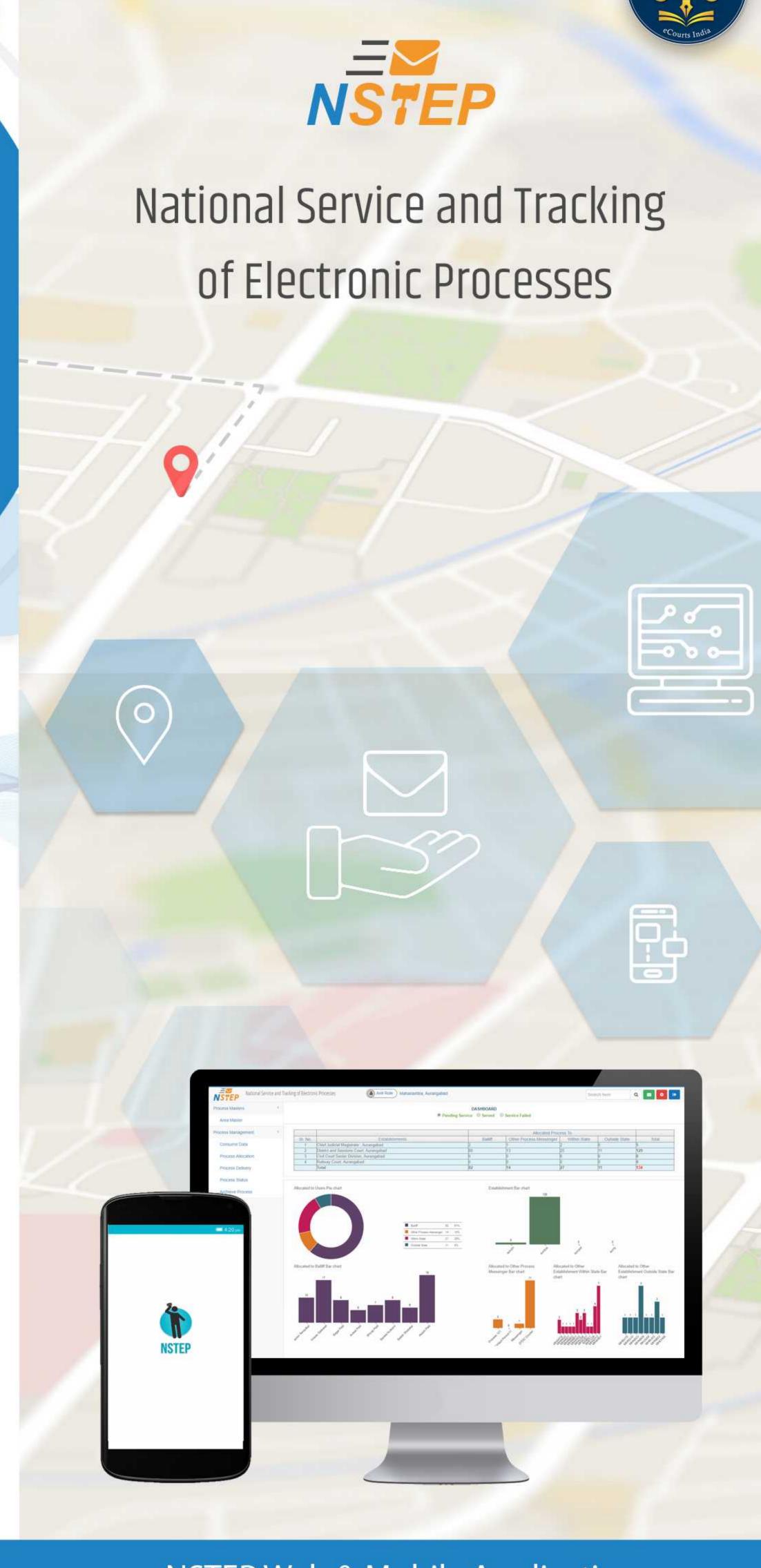
E-Committee, Supreme Court of India

ecommittee[at]aij[dot]gov[dot]in





न्याय विभाग DEPARTMENT OF JUSTICE



NSTEP Web & Mobile Application

NSTEP Web & Mobile Application